

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 22.02.2022 (TUESDAY)

CHENNAI BENCH (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT)(CH)(Ins) No. 21/2022	Gagan Bothra V Senthil Kumar & Anr	M. Gagan Bothra (Party-in-Person)	
2.	Comp. App (AT)(CH) No. 5/2022 & IA No. 42,43 & 44/2022	S. Vijayakumar V Girija Muthukrishnan & Anr	k. Gowtham Kumar	
3.	Comp. App (AT)(CH)(Ins) No. 22/2022 & IA No. 45/2022	Asset Reconstruction Company (India) Ltd V The Regional Provident Fund Commissioner & 2 Ors	Shivakumar Suresh	
4.	Comp. App (AT)(CH) No. 6/2022 & IA No. 49/2022	M.V. Subbiah V M V Valli Murugappan & 14 Ors	Harishankar Mani Roshan Atiq	S. Manuraj Caveator for R1 & R2
5.	Comp. App (AT)(CH)(Ins) No. 23/2022 & IA No. 48/2022	Nish Elgha Technologies P Ltd V Hindustan Newsprint Ltd & Anr	Sandeep Gopalakrishnan	
6.	Comp. App (AT)(CH)(Ins) No. 286/2021	M.S. Subramaniam V The CEO-Computer Age Management Services P Ltd	M.S. Subramaniam (Party-in-Person)	

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
7.	Comp App (AT)(CH)(Ins) No. 311/2021	Rheem Matrix Pvt Ltd V S12 Microsystems Pvt Ltd	Ashutosh Kumar Mishra & Associates	
8.	Comp App (AT)(CH) No. 29/2021 & IA No. 579/2021	Chalasani Venkateswara Rao & 2 Ors V United Telecom Limited & 11 Ors	Anant Merathia	B. Deepak Narayanan Caveator R2 & R4 Mahesh Chowdhary R1 & R8 Antony R Julian R6, R7 & R9 Nikhil Mehra R12
9.	Contmpt Appln (AT) No.7/2019 in CA (AT)(Ins)No. 552/2018/TR & 8/2019 in CA (AT)(Ins)No. 553/2018/TR	Gandhar Oil Refinery India Ltd V Ragurama Krishnaraja & Anr	Nithin Saravanan Arumina Singh	Yogesh K Jagia Anirudh Wadhwa Alok Dhir For Intervinor

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
10.	TA No. 89/2021 & 90/2021 (Comp App (AT)(Ins) No. 791/2020 & 926/2020)	Dhiren Shantilal Shah V Amma Lines Pvt Ltd & Anr	Nitesh Jain Dhiren S Shah	Niharika Sharma Karan Kohli -R1

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For Assistance,

1. Dy. Registrar - **PH No. : 044-2888 0500**
CELL : 99402 25692
2. Court Officer - **PH No. : 044-2888 0450**
CELL : 94458 92169

By the order of Hon'ble Member (J)

(Chennai Bench)